

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 6**  
**(IB)-220(PB)/2021**

**IN THE MATTER OF:**

Bank of India

.... Petitioner

v.

Shri Pradeep Goel

.... Respondent

**Order U/s. 95 of IBC**

**Order delivered on 22.04.2024**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**

**HON'BLE PRESIDENT**

**SH. AVINASH K. SRIVASTAVA**

**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the RP : Adv. Abhishek Anand, Adv. Karan Kohli, Adv.  
Palak Kalra,

For the Respondent/PG :

**ORDER**

**IA-467/2024**

At request and by consent, list the matter on **14.05.2024**.

-Sd/-

**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**

-Sd/-

**(AVINASH K. SRIVASTAVA)**  
**MEMBER (TECHNICAL)**

22.04.2024  
Lalit